

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 6th May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 265 of 2013 &
IA Nos-357 of 2013, 110 of 2014**

**BSES Yamuna Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

**Appeal No. 266 of 2013 &
IA Nos-358 of 2013,**

**BSES Rajdhani Power Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Aditya Panda

**Counsel for the Respondent (s): Mr. Pradeep Misra and
Mr. Manoj Kumar Sharma for R.1**

ORDER

The Learned Counsel for the Appellants seeks for two weeks time for filing the rejoinder. Accordingly, he is directed file rejoinder on or before 26.5.2014 after serving copy on the other side.

Post the matter for hearing on **4.7.2014.**

**(Rakesh Nath)
Technical Member
mk/kt**

**(Justice M. Karpaga Vinayagam)
Chairperson**